

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. No.3 In CIVIL APPEAL NO. 2681 OF 2006

M/S MAHYCO MONSANTO BIOTECH-INDIA LTD.

Appellant (s)

VERSUS

THE STATE OF A.P & ORS

Respondent(s)

(With appln(s) for directions)

Date: 31/05/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

(VACATION BENCH)

For Appellant(s) Mr. Subramonium Prasad,Adv.

For Respondent(s) Mr. Sunil Mathews,Adv.

Mr. Sorabh Kripal,Adv.

Mr. Rajesh Prasad Singh,Adv.

Mr. A.V. Rangam,Adv.

Mr. Mukul Rohtagi, Sr.Adv.

Mr. P. Vinay Kr.,Adv.

Mrs. D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following

O R D E R

List the matter on 05.06.2006.

(Neena Verma)

(Vijay Agga

rwal)

Court Master

Court Master